

**Weekly No: 09/2017**

**Listed on:**

**Court No.**

**Item No.**

**Section XI-A**

**IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION**

**CIVIL APPEAL NO. 5459 OF 2007**

**Velayudhan & Ors.**

**...Appellants**

**Versus**

**Mohammedkutty & Ors.**

**...Respondents**

**OFFICE REPORT**

This is an Appeal by Special Leave filed against the Judgment and Order dated. 08/03/2006 of the High Court of Kerala at Ernakulam in S.A. No. 180/92-D & S.A. No. 475 of 1992.

It is submitted for the information of the Hon'ble Court that there are 22 Respondents in the matter above mentioned. Respondent Nos. 1 to 5 and 7 to 22 are represented through Mr. K. Rajeev, Advocate. Service on Respondent No. 6 is complete at SLP stage but no one has entered appearance so far.

Service is complete in the Appeals above-mentioned.

It is further submitted that counsel for Appellant has filed statement of case (Copy of the same has been included in the Appeal paper books for the kind perusal of the Hon'ble Court) but counsel for the Respondent has not filed statement of case so far.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 6<sup>th</sup> day of March, 2017.

Sd/-

ASSISTANT REGISTRAR